

OA 771/07

N/R

(5)

The case is not admitted till date. Notices has already been received by the counsel for respondents. Counter/objection has been filed by the CLR. Delay condonation has also pending. No other M.A is pending.

Submitted,

Sushil
1/08/08

Dt. 06.08.08

Hon' Mr. A.K. Gaur, J.M.

List revised. None appears for the applicant to press delay condonation application. It is accordingly rejected for non-prosecution.

Sri R.C. Shukla, holding brief of Sri S. Singh, counsel for respondents is present.

Anjan
J.M.

B

OR
Judgment prepared
on 11/8/8.
Chakr